

varies from 25% to 75% in respect of various schemes and is subject to the following conditions:—

(i) The State Government must run the schemes in accordance with the technical programme laid down by the Centre.

(ii) The State Government should submit periodical progress reports to this Ministry regularly.

(iii) The progressive working of the scheme should be satisfactory.

WAGONS MOVEMENT ON N.E. RAILWAY

553. Shri Anirudha Sinha: Will the Minister of Railways be pleased to state:

(a) the efforts made and measures adopted to get increased output from the existing number of wagons on line in the North Eastern Railways; and

(b) the measures adopted to minimise detention of wagons at terminal points, junctions and marshalling yards;

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The following briefly are the measures taken in the matter:—

(i) Exercise of intensive supervision and vigilance at all levels on the utilisation of wagons, including detentions at terminal points, yards and transshipment points. For this purpose, a Wagon Chasing Organisation is in operation on all the Railways.

(ii) Extension of Hours of Working at Goods Sheds. Repacking and Transshipment Points for quicker release of inward loaded wagons and loading of wagons.

(iii) Running of express and through fast goods trains.

(iv) Progressive increase of the line and yard capacities of sections which are already working to saturation, to allow quicker movement of trains.

(v) Increased use, by special arrangements, of open goods stock for carriage of traffic normally transported in covered wagons.

OVERBRIDGE AT LEVEL CROSSING BETWEEN ITARSI AND HOSHANGABAD

554. Shri Kamath: Will the Minister of Railways be pleased to state:

(a) whether representations have recently been received from residents of Itarsi (Hoshangabad District, Madhya Pradesh) complaining of prolonged traffic hold up at the railway level crossing on the road from Itarsi to Hoshangabad;

(b) if so, whether Government propose to build an overbridge at the spot during the Second Five Year Plan; and

(c) if not, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) and (c). Investigations were made but the volume of road traffic does not justify provision of a road overbridge. The Railways Administration would, however, be prepared to construct an overbridge provided the State Government or Municipal authorities are prepared to meet their share of the cost in accordance with the extant rules.

DAIRY EQUIPMENT FROM NEW ZEALAND

555. Shri R. K. Gupta: Will the Minister of Food and Agriculture be pleased to state the nature of equipment to be received from New Zealand for dairy development schemes?

The Minister of Food and Agriculture (Shri A. P. Jain): The equipment being obtained consists of:—

(i) Rail-road tankers and tractors for transport of milk for the Bombay Milk Scheme,

(ii) Milk pasteurizing, condensing and drying plants for National Dairy Research Institute, Karnal,

(iii) Bottle and casein making plants for Kaira Co-operative Milk Union, Anand, and

(iv) Cream pasteuriser for Harin-gatta farm, Calcutta.